

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2815
(TO BE ANSWERED ON 10.07.2019)

LTC TO FOREIGN COUNTRIES

2815. SHRI UPENDRA SINGH RAWAT:
SHRI KAUSHAL KISHORE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to introduce any scheme for Central Government servants to avail Leave Travel Concession (LTC) to foreign countries, especially the SAARC countries keeping in view the drop in air fares to these destinations which would be a great boost to the tourism of the country besides attracting reciprocal tourists from these countries;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): No, Sir.
- (b): Does not arise.
- (c): As per CCS(LTC) Rules, 1988, Government servants are allowed LTC travel to any place in India only.
